

Minutes of the meeting held on 3rd January, 2017 at 1830 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Basant Seth, Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Shri Manjula Prasher, Information Commissioner
Prof. M. Sridhar Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Additional Secretary to the Commission, assisted by other officers.

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed about the action taken on the decisions of the Commission's meeting held on 21.12.2016.

Action: JS(Admn)

Agenda No.2: Missing files

The Commission decided that missing files shown against a Deputy Registrar shall continue in the same Registry, even if the work allocation may have changed.

Action: Registrar/JS(MR)

Agenda No.3: Policy decision for age of Consultants beyond 65 years

Decision may be taken on a case to case basis based on the recommendations of the Information Commissioner concerned.

Action: JS(Admn)

Agenda No.4: Brief on e-Court progress

A report was given. Certain suggestions given for improvements may be implemented.

Action: JS(MR)

Agenda No.5: Any other item with the permission of the Chair

i) Delay in the despatch of dak, especially to JNU may be addressed.

Action: Registrar/JS(Admn)

ii) A template shall be given to the staff of the Central Registry to minimise the possibility of wrong registration of second appeal cases.

Action: Registrar

- iii) Recommendations for improvement of VC shall be obtained from NIC for implementation.

Action: JS(MR)

- iv) Pension for the Information Commissioners from non-Government service should be sanctioned on the lines of the High Court and the Supreme Court Judges (salaries and conditions of service) Amendment Act, 2016. The matter may be followed up with DoPT.

Action: JS(Admn)

Shri. P. Beck
(S.P. Beck) 04.01.16
Joint Secretary (Admn)
04.01.2017

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (BS)
3. PPS to Information Commissioner (YA)
4. PPS to Information Commissioner (SH)
5. PPS to Information Commissioner (MP)
6. PPS to Information Commissioner (KY)
7. PPS to Information Commissioner (SA)
8. PPS to Information Commissioner (SB)
9. PPS to Information Commissioner (BJ)
10. PPS to Information Commissioner (DP)
11. PPS to Information Commissioner (AB)
12. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Dinesh Kumar, DR Consultant
8. Shri V.K. Sharma, Consultant
9. Shri R.L. Gupta, Consultant
10. Shri Vijay Bhalla, Consultant
11. Shri S C Sharma, Consultant
12. Shri R.P. Grover, Consultant
13. Shri H.P. Sen, Consultant
14. Shri K.L. Das, Consultant
15. Shri A.K. Talpatara, Consultant
15. Shri Malik, Scientist E, NIC with a request to upload the Minutes of the meeting on the website of the Commission.

Shri. P. Beck
(S.P. Beck) 04.01.16
Joint Secretary (Admn)